

In the National Company Law Tribunal, Jaipur

IB-599(ND)/2018
TA No.94/2018

SECTION OF THE COMPANIES ACT, 2013: U/s 9 of IBC Code,2016

In the matter of:

M/s Nazir Khan Proprietor International

...Applicant/Petitioners

VS.

Emagee Cables and Communications Ltd.

.....Respondent

Order delivered on 10.08.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None appeared

For Respondent(s) : None appeared

ORDER

None appears for the petitioner. Post the matter for the appearances of the petitioner on 31.08.2018. Let a communication be duly issued to the counsel for the petitioner as well as the petitioner in relation to the transfer of the files from NCLT, New Delhi to NCLT, Jaipur by the Registry. Post the matter on 31.08.2018.

Sd-

(R. Varadharajan)
Member (Judicial)